NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 54

TCP 89/2009

CORAM:
SH. SHYAM BABU GAUTAM — HON'BLE MEMBER (T)
JUSTICE P.N. DESHMUKH (Retd.) — HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **18.01.2023**

NAME OF THE PARTIES**:** **Sitaram Kedia V/s Ajanta Paper & General Products Ltd**

Appearance (via video-conference):
For the Applicant : None Present

For the R-4 : Kala Agarwal Practicing Company Secretary

Section 397-398

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on **17.03.2023.**

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)

Akash